POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

SAANVI ADVISORS LIMITED ("TARGET COMPANY")

CIN: L74140GJ1981PLC084205

Registered Office: 304, Shoppers Plaza V, Govt. Servants Hsg. Society Ltd Opp. Municipal Market, CG Road, Navrangpura, Ahmedabad, Gujarat-380009 IN

Website: www.saanviadvisors.in **Email:** saptharishifin@gmail.com **Telephone No.** 07948904153

Open Offer ("Offer") for Acquisition of upto 5,22,730 (Five Lakhs Twenty-Two Thousand Seven Hundred And Thirty) Equity Shares of INR 10/-(Rupees Ten only) each from equity shareholders of Saanvi Advisors Limited ("Target Company"), by Mr. Dev Sethi (Acquirer-1) And DYS Royals Private Limited(Acquirer-2) (Herein After Jointly Refer To As "Acquirers") Pursuant To And In Compliance With Regulations 3(1) & 4 Of The Securities And Exchange Board Of India (Substantial Acquisition Of Shares And Takeovers) Regulations 2011, As Amended ("SEBI (SAST) Regulations, 2011")

This Post Offer Advertisement is being issued by Expert Global Consultants Private Limited **("Manager to the Offer")** on behalf of the Acquirers in connection with the Offer made by the Acquirers to acquire 5,22,730 (Five Lakhs Twenty-Two Thousand Seven Hundred And Thirty) Equity Shares of Face Value of INR 10/- (Rupees Ten Only) each **("Equity Shares")** of the Target Company at INR 10/- (Rupees Ten Only) per Equity Shares, representing 26% of the outstanding Equity Share Capital of the Target Company **("Offer")**, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereof **["SEBI (SAST) Regulations, 2011" Regulations]**. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published in all editions of the Financial Express (English) and Jansatta (Hindi) Financial Express (Gujrati) and Pratahkal (Marathi) at Mumbai (being the place where the Stock Exchange is situated) on Friday March 15, 2024.

1	Name of the Target Company	**Saanvi Advisors Limited**
2	Name of the Acquirer and PACs	**Mr. Dev Sethi (Acquirer-1) And DYS Royals Private Limited(Acquirer-2)**
3	Name of the Manager to the Offer	**Expert Global Consultants Private Limited**
4	Name of the Registrar of the Offer	**Link Intime India Private Limited**
5	**Offer Details:** a) Date of Opening of the Offer b) Date of Closure of the Offer	 **Friday, July 19, 2024** **Thursday, August 01, 2024**
6	Date of Completion of Payment of Consideration and communication of Rejection/ Acceptance	**Friday, August 16, 2024**

7. Details of the Acquisition:

Sr. No.	Particulars	Proposed in the Letter of Offer	Actuals(1)
7.1	Offer Price	INR 14.90/-	INR 14.90/-
7.2	Aggregate No. of Shares Tendered	5,22,730	2,00,000
7.3	Aggregate No. of Shares Accepted	5,22,730	2,00,000
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Shares)	₹ 77,88,677/-	₹ 29,80,000/-
7.5	Shareholding of the Acquirer before Public Announcement a) No. b) % of Equity Share Capital	 4,90,200 24.37%	 4,90,200 24.37%
7.6	Shares acquired/ to be acquired by way of Share Purchase Agreement a) No. b) % of Equity Share Capital	 1,48,850 7.40%	 1,48,850(2) 7.40%
7.7	Shares acquired after Detailed Public Statement ("DPS")(3) a) No. b) % of Equity Share Capital c) Price of Shares acquired	 Nil Nil Nil	 Nil Nil Nil
7.8	Shares acquired by way of Open Offer a) No. b) % of Equity Share Capital	 5,22,730 26.00%	 2,00,000(4) 9.95%

7.9	Post Offer shareholding of the Acquirer and PACs	**No. of Shares**	**% of Equity Share Capital**	**No. of Shares**	**% of Equity Share Capital(5)**
		11,61780	57.79%	8,39,050	41.73%
7.10	Pre & Post Offer shareholding of the Public	**Pre-Offer**	**Post-Offer**	**Pre-Offer**	**Post-Offer**
	a) No. b) % of Equity Share Capital	13,71,450 68.21%	8,48,720 42.21%	13,71,450 68.21%	11,71,450 58.27%

** Assuming full acceptance in the Open Offer.*

Notes:

(1) Percentages disclosed in the table above are computed basis the Voting Share Capital of the Target Company.

(2) The Acquirer proposed to consummate the transaction pursuant to Share Purchase Agreement executed on January 05, 2024 within the period as prescribed under Regulation 22(3) of the SEBI (SAST) Regulations.

(3) Excluding those Equity Shares specified in S. No. 7.6.

(4) Equity Shares acquired by the Acquirer pursuant to Open Offer.

(5) Including the 1,48,850 Equity Shares to be acquired by the Acquirer pursuant to Share Purchase Agreement.

8. The Acquirers severally and jointly accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and registered office of the Target Company.

Capitalized terms used in this Advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated July 11, 2024.

Issued by the Manager to the Open Offer

MANAGER TO THE OFFER

EXPERT GLOBAL

EXPERT GLOBAL CONSULTANTS PRIVATE LIMITED

1511, RG Trade Tower Netaji Subhash Place, Pitampura, New Delhi- 110034

Telephone: +91- 011- 4509 8234, **Email:** info@expertglobal.in; **Website:** www.expertglobal.in

Contact Person: Mr. Gaurav Jain

SEBI Reg. No: INM000012874

CIN: U74110DL2010PTC205995

For on behalf of Acquirer's
Sd/-
Dev Sethi
Acquirer-1

Date: Friday, 23rd August, 2024
Place: New Delhi